

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
 (Regulation 12 of the Insolvency and Bankruptcy Board of India  
 (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
 PLAST LINK POLYMERS INDIA PRIVATE LIMITED**

| Sl.No | PARTICULARS                                                                        | DETAILS                                                                                                                                             |
|-------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Name of corporate debtor                                                           | Plast Link Polymers India Private Limited                                                                                                           |
| 2.    | Date of incorporation of corporate debtor                                          | 30 November 2010                                                                                                                                    |
| 3.    | Authority under which corporate debtor is incorporated /registered                 | Registrar of Companies, Mumbai                                                                                                                      |
| 4.    | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U25203MH2010PTC210442                                                                                                                               |
| 5.    | Address of the registered office and principal office (if any) of corporate debtor | <b>Registered Office</b> - Gala No. 5 Daimil Compound Nandali Talav Purna Post Kolhara Taluka Bhiwandi Thane Maharashtra 421302 India               |
| 6.    | Date of closure of Insolvency Resolution Process                                   | 29th March 2022                                                                                                                                     |
| 7.    | Liquidation commencement date of corporate debtor                                  | 30th March 2022                                                                                                                                     |
| 8.    | Name and registration number of the insolvency professional acting as liquidator   | <b>Ganesh Venkata Siva Rama Krishna Remani</b><br><b>Reg No. - IBB/IPA-001/IP-P01386/2018-19/12176</b>                                              |
| 9.    | Address and e-mail of the liquidator, as registered with the Board                 | 302 Nahar Business Center Chandivali Mumbai 400072. Email - ganesh.remani@niten.in                                                                  |
| 10.   | Address and e-mail to be used for correspondence with the liquidator               | Ganesh Remani<br>c/o M/s NiteN Consulting and Contracting LLP<br>302 Nahar Business Center Chandivali Mumbai 400072. liqplastlinkpolymers@gmail.com |
| 11.   | Last date for submission of claims                                                 | 04th August 2022                                                                                                                                    |

Notice is hereby given that the Honourable National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Plast Link Polymers (India) Private Limited on 30th March 2022 (Liquidator got to know about the honourable NCLT Order on 05th July 2022). The stakeholders of Plast Link Polymers (India) Private Limited are hereby called upon to submit their claims with proof on or before 04th August 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd.

Name and signature of liquidator : Ganesh Venkata Siva Rama Krishna Remani  
 Date and place: : 09th July 2022, Mumbai